

COURT NO. 5**THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD****To be Heard on Wednesday The 17th day of December 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
1	CC/906/2023 (WP/39942/2017)	ADURI PEDA VEERA REDDY Vs SRI SASHIBUSHAN KUMAR IAS	S LAKSHMINARAYANA REDDY	S SIVA KUMARI J DILEEP KUMAR A SRI JAYANTHI	YSR KADAPA
2	CC/4046/2023 (WP/31740/2018) IA 1/2023 Miscellaneous Petition IA 5/2025 Recall Petition IA 6/2025 Recall Petition	DUMPALA SAROJANAMMA @ J. SAROJANAMMA Vs SRI U. RANGA SWAMY	SODUM ANVESHA	C VAMSI KRISHNA SUSHMA YAGANTI S SIVA KUMARI S PRANATHI	YSR KADAPA
3	CC/4632/2024 (WP/20291/2024) IA 1/2025 Implead Petition	SRI KAMINI SREENU Vs SRI DAIVAADENAM	VUTUPALLI RAJANNA	RAMA CHANDRA RAO GURRAM A JAYANTHI SYED KHADER MASTAN	YSR KADAPA
4	CC/1570/2025 (WP/18531/2021)	A. RAJYALAKSHMI Vs MUKESH KUMAR MEENA IAS	M PITCHAIAH	G RAJU	VISAKHAPATNAM
INCOMPLETE MATTERS					
5	WP/17343/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	G. AMARESWARAPPA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING (c)	KURNOOL
FOR ADMISSION					
6	CC/3493/2018 IA 1/2020 Miscellaneous Petition	D V R REDDY Vs S BABU	M PITCHAIAH	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	SPS NELLORE
7	CC/2058/2025 (WP/21585/2022) CC/1005/2025 CC/1006/2025 CC/1007/2025 CC/1008/2025 CC/1009/2025 CC/1010/2025 CC/1011/2025 CC/1014/2025 CC/1017/2025 CC/1020/2025 CC/1078/2025 CC/1084/2025 CC/1108/2025 CC/1111/2025 CC/1112/2025 CC/1121/2025 CC/1123/2025 CC/1495/2025 CC/1536/2025 CC/1848/2025 CC/1858/2025 CC/1859/2025 CC/1860/2025 CC/1863/2025 CC/1864/2025 CC/1960/2025 CC/2059/2025 CC/2323/2025	J VENKATA REDDY Vs SRI B RAJA SEKHAR IAS	N SIVA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA (10)	GUNTUR
8	CC/1005/2025 (WP/21606/2022)	Y VENKATASUBBAIAH Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	YSR KADAPA

9	CC/1006/2025 (WP/22180/2025)	K GANGARAJU Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	WEST GODAVARI
10	CC/1007/2025 (WP/21609/2022)	CH.SESHA RAO Vs SHRI B.RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	KRISHNA
11	CC/1008/2025 (WP/21587/2022)	J.LAXMI NARAYANA Vs SHRI B.RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	SRIKAKULAM
12	CC/1009/2025 (WP/22180/2022)	R KRISHNAPPA Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	CHITTOOR
13	CC/1010/2025 (WP/21589/2022)	M DEMUDU Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	VISAKHAPATNAM
14	CC/1011/2025 (WP/22180/2022)	S DHARMA RAJU Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	EAST GODAVARI
15	CC/1014/2025 (WP/22180/2022)	SMT E ASEERVADAMMA Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	SPS NELLORE
16	CC/1017/2025 (WP/21604/2022)	T VENKATA SESHIAH Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	KURNOOL
17	CC/1020/2025 (WP/21697/2022)	B GANESH GOWDU Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	CHITTOOR
18	CC/1078/2025 (WP/21677/2022)	G. RAMALINGA REDDY Vs B. RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	ANANTAPUR
19	CC/1084/2025 (WP/21591/2022)	K SIVA NAYAK Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	PRAKASAM
20	CC/1108/2025 (WP/21585/2022)	K KRISHNA RAO Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	GUNTUR
21	CC/1111/2025 (WP/22180/2022)	M AJIT KUMAR Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	KRISHNA
22	CC/1112/2025 (WP/21591/2022)	A SREERAMACHANDRUDU Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	PRAKASAM
23	CC/1121/2025 (WP/21677/2022)	C..NAGARAJU Vs SHRI B.RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	ANANTAPUR
24	CC/1123/2025 (WP/21697/2022)	N ANJANEYULU Vs SHRI B RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	G RAJU	CHITTOOR
25	CC/1495/2025 (WP/22180/2022)	D RASOOL Vs B RAJA SEHKAR	K SRINIVASA PRASAD	RAMALINGESWARA RAO KOCHARLA KOTA	ANANTAPUR
26	CC/1536/2025 (WP/22180/2022)	G ANJANEYULU Vs B. RAJA SEKHAR	K SRINIVASA PRASAD	RAMALINGESWARA RAO KOCHARLA KOTA	ANANTAPUR
27	CC/1848/2025	AKULA RAVI KUMAR	A K KISHORE REDDY	RAMALINGESWARA RAO	PRAKASAM

	(WP/3363/2022)	Vs SRI PEEYUSH KUMAR IAS		KOCHARLA KOTA	
28	CC/1858/2025 (WP/20482/2020)	P. REDDAMMA Vs PEEYUSH KUMAR IAS	A PHANI BHUSHAN	RAMALINGESWARA RAO KOCHARLA KOTA	CHITTOOR
29	CC/1859/2025 (WP/3808/2021)	BALE NARAYANAMMA Vs SRI PEEYUSH KUMAR I.A.S.	A PHANI BHUSHAN	RAMALINGESWARA RAO KOCHARLA KOTA	CHITTOOR
30	CC/1860/2025 (WP/4711/2021)	GIDURTHI KRISHNA Vs PEEYUSH KUMAR IAS	A PHANI BHUSHAN	RAMALINGESWARA RAO KOCHARLA KOTA	VISAKHAPATNAM
31	CC/1863/2025 (WP/28340/2021)	B. RAMANA KUAMRI Vs SRI PEEYUSH KUMAR I.A.S	A PHANI BHUSHAN	RAMALINGESWARA RAO KOCHARLA KOTA	GUNTUR
32	CC/1864/2025 (WP/26398/2021)	A. SIVAPARVATHI Vs SRI PEEYUSH KUMAR I.A.S.	A PHANI BHUSHAN	RAMALINGESWARA RAO KOCHARLA KOTA	GUNTUR
33	CC/1960/2025 (WP/28340/2021)	S. SREE RAMULU Vs PEEYSUH KUMAR IAS	A PHANI BHUSHAN	RAMALINGESWARA RAO KOCHARLA KOTA	ANANTAPUR
34	CC/2059/2025 (WP/21579/2022)	D SEETHAIAH Vs SRI B RAJA SEKHAR IAS	N SIVA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	VIZIANAGARAM
35	CC/2323/2025 (WP/3363/2022)	MALLAMPATI CHENNAREDDY Vs SRI PEEYUSH KUMAR IAS	A K KISHORE REDDY	RAMALINGESWARA RAO KOCHARLA KOTA	PRAKASAM

ADMISSION (A P S E B)

36	WP/35162/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition	YALAKALA SATHYAVATHI Vs THE STATE OF AP	SHAIK MD UMAR ABDULLAH	GP FOR ENERGY	VIZIANAGARAM
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ADMISSION (CIVIL SUPPLIES)

37	WP/33713/2025 IA 1/2025 Direction Petition IA 2/2025 Amendment Petition IA 3/2025 Suspension Petition WP/8523/2025	M/S VENKATESWARA RICE TRADERS Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR CIVIL SUPPLIES (Note)	GUNTUR
38	WP/8523/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	VENKATESWARA RICE TRADERS Vs THE AP STATE CIVIL SUPPLIES CORPORATION LTD	VENKATESWARA RAO GUDAPATI	GP FOR CIVIL SUPPLIES MD.SALEEM SC For APSCSC Limited Vijayawda	GUNTUR

ADMISSION (OTHER SUBJECTS)

39	WP/33991/2025 IA 1/2025 Direction Petition IA 2/2025 Injunction Petition	THOTA SUNEETHA Vs THE HONBLE PRESIDENT	THOTA SUNEETHA(PARTY IN PERSON)	P HEMACHANDRA (C)	KRISHNA
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ADMISSION (CENTRAL GOVT.)

40	WP/30473/2025 IA 1/2025 Direction Petition IA 2/2025 Amendment Petition WP/23590/2025	ASHOK KUMAR RANJANA Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR ENERGY S S VARMA (SC FOR NHAI) GP FOR REVENUE VENKAT CHALLA CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW	ANANTAPUR
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FIRM
R3 R5 R6 R9 R10 R12
UNSERVED,(NOTE CASE)

41	WP/23590/2025 IA 1/2025 Direction Petition	ADIKE VENKATESULU Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR ENERGY LAKSHMIKANTH REDDY DESAI V V SATISH (SC for APEPDCL) VENKAT CHALLA CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	ANANTAPUR
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ADMISSION (TRANSPORT)

42	WP/35002/2025 IA 1/2025 Direction Petition	JALLI SATISH Vs THE STATE OF AP	PRASAD.N	GP FOR TRANSPORT	EAST GODAVARI
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FOR ADMISSION (CRP MATTERS)

43	CRP/3123/2025 (OS/99/2023) IA 1/2025 Stay Petition	BIDDIKI ADDAI Vs KALLEPALLI RAMAMOHANARAO	KARRE SATYANANDAM	TOTA TEJESWARA RAO	SRIKAKULAM
44	CRP/3583/2025 (F.C.O.P/8/2012)	MYPALA RAJANI KUMARI Vs MYPALA SIVA PRASAD	SAI GANGADHAR CHAMARTY		SRIKAKULAM
45	CRP/3610/2025 (IA/195/2024) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KONUTHULA YOGENDRARAO Vs CHICHULA KANAKAMMA	N ASHWANI KUMAR		SRIKAKULAM

FOR ADMISSION (SA MATTERS)

46	SA/882/2025 (AS/78/2011) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	BAGADI URMILA Vs LAKHINENI RAMANAMMA (DIED)	S SRINIVASA RAO		SRIKAKULAM
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INCOMPLETE MATTERS

47	WP/18838/2024 IA 1/2024 Direction Petition	M/S. SUNDEEP RAVINDRA ENGINEERS AND CONTRACTORS Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	VIZIANAGARAM
48	WP/25868/2024 IA 1/2024 Direction Petition	M.S. INFRA Vs THE STATE OF ANDHRA PRADESH	K NAVEEN KUMAR	GP FOR FINANCE PLANNING GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	YSR KADAPA
49	WP/26282/2024 IA 1/2024 Direction Petition	M.S. INFRA Vs THE STATE OF ANDHRA PRADESH	K NAVEEN KUMAR	GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	YSR KADAPA
50	WP/217/2025 IA 1/2025 Direction Petition	SINGASANI SIVAIAH Vs THE STATE OF ANDHRA PRADESH	SUJATHA MULAKALURI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	CHITTOOR
51	WP/24663/2025 IA 1/2025 Direction Petition	THUMMAPALA JAYA KRISHNA Vs THE STATE OF AP	MODAPOTHULA SUMALATHA	GP FOR CIVIL SUPPLIES SRINIVASULA REDDY VAJRALA SC FOR APTDC Ltd GP FOR FINANCE PLANNING GP FOR TOURISM	VISAKHAPATNAM
52	WP/33743/2025	BODDURU SUDARSANA	THOKA DEVA DEEPAK	GP FOR TRANSPORT	EAST GODAVARI

IA 1/2025
Direction Petition

RAO
Vs
THE STATE OF ANDHRA
PRADESH

ANIRUDH YADAV

report

LIKELY TO BE DECLARED AS INFRACTUOUS

53	WP/33892/2015 IA 1/2015(WPMP 43665/2015) Direction Petition IA 1/2025 L R Petition	MULLAPUDI RAMA CHANDRA RAO S/O RATNAYYA Vs EASTERN POWER DISTRIBUTION COMPANY OF OF A.P. LIMITED	A SURYANARAYANA	METTA CHENDRA SEKHAR RAO	WEST GODAVARI
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COURT NO. 5

THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD

To be Heard on Wednesday The 17th day of December 2025(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
COMPLETE MATTERS					
54	WP/21541/2025 IA 1/2025 Direction Petition	AZURE POWER INFRASTRUCTURE PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	VARUN BYREDDY	VENKATA RAMA RAO KOTA SC FOR APSPDCL t	KURNOOL
LIKELY TO BE DECLARED AS INFRUCTUOUS					
55	WP/28164/2007	THE VISAKHAPATNAM CO-OPERATIVE BANK LTD.RPE.BY ITS Vs GOVERNMENT OF ANDHRA PRADESH REP.BY ITS SECRETARY	A V S LAXMI	GP FOR COOPERATION MOHSINA PARVEEN(SC FOR A.P IC) N (P) ANJANA DEVI SATYANARAYANA	VISAKHAPATNAM
56	WP/5485/2008 IA 1/2008(WPMP 7113/2008) Direction Petition IA 2/2008(WPMP 26503/2008) Direction Petition IA 3/2008(WPMP 26504/2008) Direction Petition IA 4/2008(WPMP 26539/2008) Dispense with Petition	JAMHURIYAT ISLAMIC JAMAYAT GIDDALUR PRAKASAM DISTRICT Vs THE UNION OF INDIA. REP.BY ITS SECRETARY MINORITY AFFAIRS	S A K MYNUDDIN	WASIM AHMED KHAN GP FOR FINANCE PLANNING MOHD HABEEBUR RAHMAN GP FOR SOCIAL WELFARE SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	PRAKASAM
57	WP/18716/2009 IA 1/2015(WPMP 2265/2015) Restoration Petition	ANDHRA PHOSPHATE (P) LTD. VIZINAGARAM DIST. Vs THE SUPERINTENDING ENGINEER & 2 OTHERS	B M PATRO	V V SATISH (SC for APEPDCL)	VIZIANAGARAM
58	WP/22136/2009	M. BOOPALAN Vs SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LIMITED	G MANOHAR	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
59	WP/1658/2010 IA 1/2010(WVMP 2098/2010) Vacate Stay Petition	K.RAJINI Vs THE LAND ACQUISITION OFFICER CUM SPECIAL TAHSILDAR	P JAGADISH CHANDRA PRASAD	Karri kalyan Durga Prasad SC FOR TUDA V R N PRASHANTH CH MURALI KRISHNA (SC FOR TTD) GP FOR LAND ACQUISITION G RAMACHANDRA REDDY P GANGA RAMI REDDY	CHITTOOR
60	WP/12384/2010 IA 1/2010(WVMP 5604/2010) Vacate Stay Petition WP/12385/2010 WP/12386/2010 WP/12387/2010 WP/12388/2010 WP/12389/2010 WP/12390/2010	THE SOUTHERN INDIA EDUCATION TRUST(S.I.E.T)A SOCIETY Vs PYDAKULA LEELAVATHI AMMAL (DECEASED AND REPRESENTED	G V S GANESH	HARIJA AKKINENI GAJJALA MALLIKARJUNA REDDY SRINIVAS DAMMALAPATI	SPS NELLORE
61	WP/12385/2010 IA 1/2010(WVMP 5603/2010) Vacate Stay Petition	THE SOUTHERN INDIA EDUCATION TRUST CHENNAI. Vs PYDAKULA LEELAVATHI AMMAL NELLORE DIST. & 88 OTHERS	G V S GANESH	HARIJA AKKINENI GAJJALA MALLIKARJUNA REDDY SRINIVAS DAMMALAPATI	SPS NELLORE

62	WP/12386/2010 IA 1/2010(WVMP 5602/2010) Vacate Stay Petition	THE SOUTHERN INDIA EDUCATION TRUST Vs PYDAKULA LEELAVATHI AMMAL & 33 OTHERS	G V S GANESH	HARIJA AKKINENI GAJJALA MALLIKARJUNA REDDY SRINIVAS DAMMALAPATI	SPS NELLORE
63	WP/12387/2010 IA 1/2010(WVMP 5601/2010) Vacate Stay Petition	THE SOUTHERN INDIA EDUCATION TRUST Vs PYDAKULA LEELAVATHI AMMAL & 88 OTHERS	G V S GANESH	HARIJA AKKINENI GAJJALA MALLIKARJUNA REDDY SRINIVAS DAMMALAPATI	SPS NELLORE
64	WP/12388/2010 IA 1/2010(WVMP 5600/2010) Vacate Stay Petition	SOUTHERN INDIA EDUCATION TRUST CHENNAI. Vs PYDAKULA LEELAVATHI AMMAL NELLORE DIST. & 33 OTHERS	G V S GANESH	HARIJA AKKINENI GAJJALA MALLIKARJUNA REDDY SRINIVAS DAMMALAPATI	SPS NELLORE
65	WP/12389/2010 IA 1/2010(WVMP 5599/2010) Vacate Stay Petition	THE SOUTHERN INDIA EDUCATION TRUST Vs PYDAKULA LEELAVATHI AMMAL & 33 OTHERS	G V S GANESH	HARIJA AKKINENI GAJJALA MALLIKARJUNA REDDY SRINIVAS DAMMALAPATI	SPS NELLORE
66	WP/12390/2010 IA 1/2010(WVMP 5598/2010) Vacate Stay Petition	SOUTHERN INDIA EDUCATION TRUST CHENNAI. Vs PYDAKULA LEELAVATHI AMMAL NELLORE DIST. & 33 OTHERS	G V S GANESH	HARIJA AKKINENI GAJJALA MALLIKARJUNA REDDY SRINIVAS DAMMALAPATI	SPS NELLORE
67	WP/15164/2010 IA 1/2010(WPMP 19106/2010) Direction Petition	M/S. BINDU AGENCIES Vs TIRUMALA TIRUPATHI DEVASTHANAM (TTD)	BOBBA VIJAYALAKSHMI	A SUMANTH (SC FOR TTD)	CHITTOOR
68	WP/15450/2010 IA 1/2010(WPMP 19466/2010) Direction Petition	K.ANKAIHAH Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS	P GANGA RAMI REDDY	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD) S N CHIDAMBARA SASTRY C SINDHU KUMARI	CHITTOOR
69	WP/23550/2010 IA 1/2010(WPMP 30134/2010) Direction Petition	A.VENKATAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	NAGENDRA BABU PARAGATI	GP FOR REVENUE GP FOR MINES AND GEOLOGY SHAFATH AHMED KHAN SC WAKF BOARD MOHAMMED GAYASUDDIN	YSR KADAPA
70	WP/26269/2010 IA 1/2010(WPMP 33544/2010) Suspension Petition	PUBLIC INFORMATION OFFICER UNDER RTI ACT Vs MR. V.ANANDA RAO	PONNAM RAVINDRA BABU	ARUNA MANTRIPRAGADA ADHI VENKATESWARA RAO P INDRA PRAKASH	SPS NELLORE
71	WP/7217/2017 IA 1/2017(WPMP 8870/2017) Suspension Petition IA 2/2017(WPMP 9711/2017) Amendment Petition IA 3/2017(WPMP 9712/2017) Suspension Petition IA 4/2017(WPMP 9744/2017) Permission Petition	K STALIN KUMAR Vs SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH	K LAKSHMI NARASIMHA	VENKATA RAMA RAO KOTA SC FOR APSPDCL SRINIVASA RAO MADIRAJU	CHITTOOR

FOR ADMISSION

72	CC/1995/2025 (WP/17153/2013) WP/17153/2013	PIONEER ALUMINUM INDUSTRIES LIMITED Vs SRI PRUDHVI TEJ	M/S INDUS LAW FIRM	V V SATISH T	VISAKHAPATNAM
73	WP/17153/2013 IA 1/2013(WVMP 2435/2013)	PIONEER ALUMINIUM INDUSTRIES LIMITED Vs	JUVVADI SATYANARAYANA RAO	SRINIVASA RAO PUTLURI P ANAND SESHU (SC FOR APEPDCL)	VISAKHAPATNAM

Vacate Stay Petition
IA 1/2019
Restoration Petition
IA 1/2023
Amendment Petition

ANDHRA PRADESH
ELECTRICITY
REGULATORY
COMMISSION

FOR COMPLIANCE

74	CC/3637/2024 (WP/8855/2008) IA 1/2025 Dispense with Petition IA 2/2025 Miscellaneous Petition	DUGGI VENKATESWARLU Vs SRI LOTHETI SIVA SANKAR IAS	D KODANDARAMI REDDY	VENKATA RAMA RAO KOTA SC FOR APSPDCL SUSHMA YAGANTI T	YSR KADAPA
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FOR ADMISSION

75	CC/1297/2004 (WP/12137/1999) IA 1/2016(APPL 1212/2016) Implead Petition IA 2/2016(APPL 1213/2016) Permission Petition WP/12810/2014	N. RAJAGOPAL REDDY Vs SRI SHAMSHER SINGH RAVATH	SODUM ANVESHA	S NISCHALA REDDY ELEVATED AS JUDGE THE ADVOCATE GENERAL SUSHMA YAGANTI T S RAYALU NARASIMHA REDDY. G . L D KASIM SAHEB P VENKATA RAMA SARMA T	CHITTOOR
76	WP/12810/2014 IA 1/2014(WPMP 16068/2014) Direction Petition	N. RAJAGOPAL REDDY Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	SODUM ANVESHA	GP FOR REVENUE GP FOR FORESTS	CHITTOOR
77	CC/506/2015 (WP/1932/2006)	B.S.KURUVINA SHETTI Vs SRI R.P.TAK	M SRIKANTH	V UMA DEVI	YSR KADAPA
78	CC/1983/2016 (WP/18881/2015)	P.RAMI NAIDU Vs S.TRINADHA RAO	T V SRI DEVI	K V RAGHU VEER R SUDHA RANI G SEENA KUMAR (SC FOR APEWIDC AND RVM SSA	SRIKAKULAM
79	CC/967/2017 (WP/14717/2016)	M .RAMA RAO Vs NEERABH KUMAR PRASAD	K S MURTHY	Y BALAJI	KRISHNA
80	CC/1398/2017 (WP/3889/2017)	N.NAGAMMA ANANTAPUR DIST. Vs RAMA MANI T.K. ANANTAPUR DIST.	BOLLAM LINGAIAH YADAV	GP FOR CIVIL SUPPLIES (AP)	ANANTAPUR
81	CC/1436/2017 (WP/3600/2017)	DAVARASINGHU VENKATALAKSHMI Vs SRI JONNADA NARASIMHA RAO	S SRIDHAR	K V RAJASREE	EAST GODAVARI
82	CC/1833/2017 (WP/7880/2017) IA 1/2025 Implead Petition	SK.NAZEER PRAKASAM DIST & ANOTHER Vs KATURI VENKATESHWARLU PRAKASAM DIST	SUBHANI S M		PRAKASAM
83	CC/349/2018 IA 1/2025 Implead Petition	M.VENKATESWAR RAO Vs R.SATISH KUMAR	V VINOD K REDDY	GP FOR IRRI AND CAD (AP) SOMA RAJU YELISETTI	GUNTUR
84	CC/500/2018	SINGALREDDY MALLEMKONDA REDDY Vs SRI MANMOHAN SINGH I.A.S.	D KODANDARAMI REDDY	GP FOR REVENUE	YSR KADAPA
85	CC/1161/2018 IA 1/2018 Direction Petition IA 1/2024 Implead Petition	M.VARADARAJU Vs SRI.MANMOHAN SINGH IAS	RAJENDRA BUSSA	G RAMANA RAO A SREEKANTH REDDY(SC FOR ENDOW RS) T JANARDHAN RAO R 6 NOTICE SENT	CHITTOOR

RETURNED UNSERVED
(RETIRED)

86	CC/1280/2018	PHANIHARAM CHOWDAMMA Vs SRI SURYA PRASAD	T D PANI KUMAR	GP FOR ENDOWMENTS (AP) K MADHAVA REDDY (SC FOR ENDOWMENTS AR)	VIZIANAGARAM
87	CC/1586/2018 IA 1/2018 Direction Petition	YALLAMANCHILI KAMALA Vs SRI B.SAMPATH KUMAR	SHANTHASREE ELIPE		KRISHNA
88	CC/1813/2018 IA 1/2018 Condone Delay in Rep IA 2/2018 Direction Petition IA 1/2020 Implead Petition IA 1/2024 Implead Petition	BODAPATI ANAND Vs K. RAMACHANDRA MOHAN	BATHULA RAJ KIRAN K MADHAVA REDDY	E SAMBASIVA PRATAP	VISAKHAPATNAM
89	CC/2148/2018	SRINIVAS RAO GAJULA Vs MUKTESHWAR RAO	V SAI KUMAR	Y NAGI REDDY	EAST GODAVARI
90	CC/2476/2018 (WP/11423/2017) IA 1/2021 Implead Petition IA 2/2021 Additional Affidavit IA 1/2022 Permission Petition	M/S SUNEETHA MINING COMPANY Vs SHRI SOLOMON AROKIA RAJ	M.V. PRATAP KUMAR	PONAVOLU SUDHAKARA REDDY K NAVEEN KUMAR	SPS NELLORE
91	CC/3030/2018 (WP/26917/2018) IA 1/2022 Additional Material Petition IA 1/2025 Implead Petition WP/24075/2021	M.THIRUPATHI REDDY Vs B.NARAYANA REDDY	NIMMAGADDA REVATHI	S PRANATHI	PRAKASAM
92	WP/24075/2021 IA 1/2021 Suspension Petition IA 1/2023 Leave Petition	SBNRM AIDED HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	S PRANATHI	GP FOR SERVICES III NIMMAGADDA REVATHI	PRAKASAM
93	CC/296/2019 (WP/20348/2017)	DR. Y SUDHAKAR REDDY (DIED) Vs R K ANURADHA	Y V ANIL KUMAR	RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI	CHITTOOR
94	CC/400/2019 (WP/9119/2009) IA 2/2022 Implead Petition WP/1964/2021	KHADER VALLI Vs SRI A CHANDRA MOHAN	JANDHYALA PARTHASARADHI VIVEKANANDA VIRUPAKSHA	C VAMSI KRISHNA	YSR KADAPA
95	WP/1964/2021 IA 1/2021 Direction Petition	KADERVALLI Vs THE SPECIAL DEPUTY COLLECTOR	JANDHYALA PARTHASARADHI	GP FOR LAND ACQUISITION	YSR KADAPA
96	CC/435/2019 (WP/47939/2019) IA 1/2024 Implead Petition	V MANGAMMA Vs UDAYAGIRI DASTAGIRI	KODATI RAMYA KRISHNA	GP FOR REVENUE (AP) J DILEEP KUMAR	CHITTOOR
97	CC/436/2019 (WP/48017/2018) IA 1/2024 Implead Petition	PINNAPEDDA PANTHULIAIAH Vs UDAYAGIRI DASTAGIRI	KODATI RAMYA KRISHNA	GP FOR REVENUE (AP) J DILEEP KUMAR	CHITTOOR
98	CC/438/2019 (WP/23288/2013) IA 4/2019 Miscellaneous Petition	M VENUGOPALA RAO Vs J S VENKATESWARA PRASAD	N BHARAT BABU	B SOMASEKHAR GP FOR HIGHER EDUCATION	GUNTUR

99	CC/529/2019 (WP/3322/2018)	KAVURAMMA YERUKALLA Vs SURYA PRAKASH	G ELISHA	KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	GUNTUR
100	CC/578/2019 (WP/33902/2012)	CHIKIRI KISTAIAH Vs SRI CHINNI KRISHNA	G VENKATESWARLU	GP FOR ASSIGNMENT (AP)	GUNTUR
101	CC/610/2019 (WP/25339/2009) IA 1/2019 Direction Petition	A BAYAPU REDDY DIED Vs D SATISH CHANDRA	CH C KRISHNA REDDY		YSR KADAPA
102	CC/626/2019 (WP/39847/2018) IA 1/2022 Miscellaneous Petition	RAMINENI YOGAIAH Vs P. VENKATA RAMI REDDY	KOLLURI ARJUN CHOWDARY	VAJJA SRINIVASA RAO	KRISHNA
103	CC/770/2019 (WP/26420/2018)	SUNNI MILLATE ISLAME JAMAT Vs G SRIJANA	SARATH KUMAR D	S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
104	CC/919/2019 (WP/3890/2019)	P VENKATA RAMI REDDY Vs G VEERA PANDYAN	M JANARDHAN RAO	GP FOR MINES AND GEOLOGY (AP)	KURNOOL
105	CC/1027/2019 (WP/1177/2019)	MEKALA PARANADAMIAH Vs A PRASANNA KUMAR	K KOUTILYA	GP FOR REVENUE (AP)	CHITTOOR
106	CC/1041/2019 (WP/697/2019)	A DWARAKANATH REDDY Vs KEERTHI CHEKURI	S PARINEETA	T BALASWAMI	CHITTOOR
107	CC/1161/2019 (WP/18225/2019)	K ANNAPURNA Vs SURABATHINA SUNITHA	NAGA PRAVEEN VANKAYALAPATI	KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	GUNTUR
108	CC/137/2020 (WP/6764/2012)	K VASUDEVA REDDY Vs PROFESSOR SRI P.SRIDHARA REDDY	ARRABOLU SAI NAVEEN	BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI	CHITTOOR
109	CC/175/2020 (WP/13060/2019) IA 1/2025 Implead Petition IA 2/2025 L R Petition	K VEERA REDDY Vs N LAXMIPATHI RAO	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES I (AP) Y N VIVEKANANDA G RAJU	GUNTUR
110	CC/208/2021 (WP/20129/2016) CC/319/2021 WP/20074/2016 WP/20129/2016	K VERASWAMY @ SOLOMON Vs SRI SATISH CHANDRA I.A.S.	M PITCHAI AH	: RAMA CHANDRA RAO GURRAM M.CHALAPATHI SC For Nagarjuna University (HCJ NOTE)	GUNTUR
111	WP/20074/2016 IA 1/2016(WPMP 24636/2016) Direction Petition IA 1/2021 Review Petition IA 2/2021 Condone Delay Petition IA 3/2021 Suspension Petition	PATTHIPATI NAGESHWARA RAO Vs THE STATE OF ANDHRA PRADESH	M PITCHAI AH	GP FOR HIGHER EDUCATION (AP) RAMBABU KOPPINEEDI (SC FOR ANU) P MADHUSUDHAN REDDY(SC FOR ANU) GP FOR FINANCE PLANNING	-
112	WP/20129/2016 IA 1/2016(WPMP 24716/2016) Direction Petition IA 1/2021 Review Petition	K. VERASWAMY AT SOLOMON Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	M PITCHAI AH	GP FOR EDUCATION (AP) - RAMBABU KOPPINEEDI (SC FOR ANU) P MADHUSUDHAN REDDY(SC FOR ANU) GP FOR FINANCE	-

	IA 2/2021 Suspension Petition			PLANNING K RAMBABU	
113	CC/319/2021 (WP/20074/2016) IA 1/2024 Implead Petition	GALLA JAYA RAO Vs SRI SATISH CHANDRA I.A.S.	M PITCHAIAH	K V RAGHU VEER RAMA CHANDRA RAO GURRAM RAMBABU KOPPINEEDI (SC FOR ANU) M.CHALAPATHI SC For Nagarjuna University	GUNTUR
114	CC/496/2021 (WP/25771/2020) IA 2/2025 Leave Petition	LINGALA NARASIMHA PRASDA REDDY Vs GURRAM RAVI	MAHADEVA KANTHRIGALA	N RANGA REDDY (SC MC RSEEMA SPSR NLR) O M R LAW FIRM	CHITTOOR
115	CC/293/2022 (WP/21323/2019) WP/21323/2019	P.S.SHAFIULLA Vs M. HARINARAYANA	V R REDDY KOVVURI	G L NAGESWAR RAO post along with WP 21323/2019	KRISHNA
116	WP/21323/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition IA 1/2022 Review Petition IA 2/2022 Suspension Petition IA 1/2023 Leave Petition	P S SHAFIULLA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT (AP)	-
117	CC/2896/2023 (WP/35466/2018)	P MALA KONDAIAH (DIED) Vs SHASHI BHUSHAN KUMARI.A.S	D KODANDARAMI REDDY	S SIVA KUMARI SUSHMA YAGANTI S SRAVANA SANDHYA	YSR KADAPA
118	CC/4986/2023 (WP/17276/2021) IA 2/2025 Implead Petition CC/4992/2023	G. RAMA CHANDRA REDDY Vs SRI L. ABDUL KHADIR	VENKATESWARA RAO GUDAPATI	SHAIK KHAJA BASHA SUSHMA YAGANTI N SIVA REDDY R V S N VARMA	KURNOOL
119	CC/4992/2023 (WP/16911/2021) IA 2/2025 Implead Petition	SAI SARAN NIVAS PLOTS OWNERS ASSOCIATION Vs SRI L. ABDUL KHADIR	VENKATESWARA RAO GUDAPATI	SHAIK KHAJA BASHA SUSHMA YAGANTI N SIVA REDDY R V S N VARMA	KURNOOL
120	CC/5677/2023 IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Petition IA 3/2025 Dispense with Petition	K RAVI KUMAR Vs SRI SHASHI BHUSHAN KUMAR	JAYA PRAKASH MADASU	V K NAIDU G RAJU	KURNOOL
121	CC/1784/2024 (WP/4152/2020) IA 1/2025 Implead Petition	D LEELA Vs MANOJ KUMAR REDDY	S PARINEETA	K M KRISHNA REDDY	CHITTOOR
122	CC/289/2025 (WP/27785/2021)	JAMI UMA KUMARI Vs SMT I SHARADA	SANTHAPUR SATYANARAYANA RAO	RAMALINGESWARA RAO KOCHARLA KOTA	SRIKAKULAM
123	CC/619/2025 (WP/15228/2021)	M. DEVANNA(DIED) Vs S. SURESH KUMAR IAS	P RAGHAVENDRA REDDY	RAMA CHANDRA RAO GURRAM GUDAPATI LAKSHMI NARAYANA	ANANTAPUR
124	CC/620/2025 (WP/15228/2021)	T VEENA Vs S SURESH KUMAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA GUDAPATI LAKSHMI NARAYANA	ANANTAPUR
125	CC/920/2025 (WP/24548/2023)	K. SAHEB REDDY Vs M. NAGARAJU	PULIPATI RADHIKA	BH RAMA KRISHNA NAIK	WEST GODAVARI

126	CC/1140/2025 (WP/8549/2021)	MURALA VENKATESWARAMMA Vs VADREVVU VINAY CHAND IAS	SASANKA BHUVANAGIRI	NAGARAJU NAGURU	GUNTUR
127	CC/1237/2025 (WP/6866/2020) IA 1/2025 Implead Petition	C.PENCHALA LAKSHMI Vs SRI KOLA VENKATA NAGESWARA RAO	EADARA PEDDANNA	RAMALINGESWARA RAO KOCHARLA KOTA	SPS NELLORE
128	CC/1606/2025 (WP/26781/2021) IA 1/2025 Dispense with Petition	B. PADMAJA Vs KONA SASIDHAR IAS	THANDAVA YOGESH	RAMA CHANDRA RAO GURRAM	KRISHNA
129	CC/1698/2025 (WP/27477/2023) IA 1/2025 Direction Petition	M/S SRI MOULI TEXTILES PRIVATE LIMITED Vs SRI MUTTIMBAKU ABHISHIKTH KISHORE	ALAPATI LALITH NIKHIL	RAMAKRISHNA PATIVADA	GUNTUR
130	CC/1721/2025 (WP/29375/2021)	MULA RAMAKRISHNA REDDY Vs DR. MANJUJA D HOSMANI	HANUMANTHA RAO BACHINA	KALYAN CHAKRAVARTHY R	KRISHNA
131	CC/1742/2025 (WP/24367/2017)	ALLARAPU ACHYUTA RAO Vs SRI RAMESH BABU	K SATYANARAYANA MURTHY	K M KRISHNA REDDY	VISAKHAPATNAM
132	CC/1836/2025 (WP/37261/2017) IA 1/2025 Direction Petition	TATTAMANJI OM KARTHIKEYAN Vs SRI MUKHESH KUMAR MEENA IAS	R K ACHARYULU	SUSHMA YAGANTI	CHITTOOR
133	CC/2043/2025 (WP/24093/2021) IA 1/2025 Leave Petition IA 2/2025 Dispense with Petition	KORRAPADU CHANDRAMMA ALIAS MOTAPOTULA CHADRAMMA Vs DR.C. SREEDHAR IAS	THANDAVA YOGESH	Y BALAJI VENKATA RAMA RAO KOTA SC FOR APSPDCL P VENGALA REDDY	YSR KADAPA
134	CC/2083/2025 (WP/11094/2021) IA 1/2025 Dispense with Petition	DATLA NARASIMHA RAJU Vs SMT C NAGARANI IAS	V V L N SARMA	BH RAMA KRISHNA NAIK	WEST GODAVARI
135	CC/2131/2025 (WP/4917/2020)	SHAIK SAHAB BEE (DIED) Vs SRI M SIVA KUMAR	SOMISETTY GANESH BABU	MANNAM VENKATA KRISHNA RAO R 2 NOTICE SENT RETURNED UNSERVED (LEFT).	CHITTOOR
136	CC/2181/2025 (WP/31285/2024)	RATNAM KRISHNA MURTHY Vs SRI V. VINAY CHAND I.A.S	D V SASIDHAR	NAGARAJU NAGURU	SPS NELLORE
137	CC/2320/2025 (WP/4676/2022)	KRISHNA KUMARI Vs KV RAJARAO	POPURI LAKSHMI PRIYANVITA	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
138	CC/2329/2025 (WP/20894/2025) IA 2/2025 Miscellaneous Petition	GUNTURU ANJANI DEVI Vs VEERA PANDIAN IAS	V SURYA KIRAN KUMAR	MANNAM VENKATA KRISHNA RAO R 2 NOTICE SERVED	PRAKASAM
139	CC/2332/2025 (WP/4976/2020)	M. VENKATA REDDY Vs S. SURESH KUMAR IAS	P RAGHAVENDRA REDDY	G RAJU A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	GUNTUR
140	CC/2348/2025 (WP/737/2019) IA 1/2025 Dispense with Petition IA 2/2025	PANDI MOSHE Vs SRI KODURI VENKATESWARA RAO	HARANADHA RAJU KATTA	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	PRAKASAM

Direction Petition

141	CC/2658/2025 (WP/851/2025) IA 1/2025 Amendment Petition	BELLAM CHANDRAVATHI Vs SHRI SARAT CHATURVEDI LA AND AS	JESHTADI SUNIL KUMAR	K SWARNA SESHU G V L MURTHY RR 2,5 AND 6 NOTICE SENT THROUGH THE CHIEF JUDGE CITY CIVIL COURT HYDERABAD,TELANGANA AND RPAD ARE NOT YET RETURNED	PRAKASAM
142	CC/3259/2025 (WP/21589/2022)	B.GOPI Vs SHRI B.RAJA SEKHAR IAS	P RAGHAVENDRA REDDY	RAMALINGESWARA RAO KOCHARLA KOTA RR 1 AND 3 NOTICE SERVED	VISAKHAPATNAM
143	CC/3263/2025 (WP/3246/2020)	GANGADHARA PALO Vs MR. ABHISHEK KUMAR	AJAY KUMAR KANAPARTHI	VENKATA RAMA RAO KOTA SR NOTICE SENT THROUGH THE DISTRICT JUDGE VISAKHAPATNAM AND RPAD ARE NOT YET RETURNED.	VISAKHAPATNAM
144	CC/3344/2025 (WP/791/2025)	SHAIK BAJIVALI Vs SRI SHASHI BHUSHAN KUMAR IAS	POTHAMSETTY JAYA PRAKASH	G RAJU K BHEEMA RAO RR 1 AND 3 NOTICE SERVED R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE PRAKASAM AND RPAD ARE NOT YET RETURNED.	PRAKASAM
145	CC/3350/2025 (WP/8976/2024)	SRI NAGAMALLESWARA SPIINTEX INDIA LIMITED Vs DR N YUVARAJ IAS	R V KOTESWARA PRASAD	RAMAKRISHNA PATIVADA SANTHI CHANDRA SC For APIIC RR 1 TO 5 NOTICE SERVED	WEST GODAVARI
146	CC/3351/2025 (WP/23333/2024)	SRI LAKSHMI NARASIMHA SPINNING MILLS (INDIA) PVT LTD Vs DR N YUVARAJ IAS	R V KOTESWARA PRASAD	RAMAKRISHNA PATIVADA SANTHI CHANDRA SC For APIIC RR 1 TO 5 NOTICE SERVED	GUNTUR
147	CC/3352/2025 (WP/8919/2024)	SRI VAISHNAVI PEINTEX INDIA PVT LTD Vs DR N YUVARAJ	R V KOTESWARA PRASAD	RAMAKRISHNA PATIVADA SANTHI CHANDRA SC For APIIC RR 1 TO 5 NOTICE SERVED	WEST GODAVARI
148	CC/3353/2025 (WP/8863/2024)	SUDHA AGRO OIL AND CHEMICAL INDUSTRIES LIMITED Vs DR N YUVARAJ IAS	R V KOTESWARA PRASAD	RAMAKRISHNA PATIVADA SANTHI CHANDRA SC For APIIC RR 1 TO 5 NOTICE SERVED	WEST GODAVARI
149	CC/3359/2025 (WP/37361/2012)	SRI ANKAMMA SEETHAMMA MADDIRAMAMMA PERANTAALLA AMMAVARLA DEVASTHANA COMMITTEE Vs G. LAKSHMISHA IAS	J U M V PRASAD	SR NOTICE SERVED	KRISHNA
INTERLOCUTORY					
150	CC/40879/2025/ (Filing No.) IA 1/2025 Leave Petition	B.V.S. CHALAPATI RAO Vs K. RAMACHANDRA MOHAN	DAMODARA RAO THUNGANA		KRISHNA

FOR FURTHER HEARING

151	CC/4842/2024 (WP/8952/2021) IA 1/2025 Miscellaneous Petition IA 2/2025 Implead Petition IA 3/2025 Miscellaneous Petition	GIRAJALA SESHIAH Vs SASHIBUSHAN KUMAR IAS	M R TAGORE	NAGARAJU NAGURU	EAST GODAVARI
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COURT NO. 5**THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD****To be Heard on Wednesday The 17th day of December 2025(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR COMPLIANCE					
152	CC/39/2017 (WP/27706/2011) IA 1/2017(APPL 24/2017) Direction Petition IA 7/2025 Dispense with Petition IA 8/2025 Dispense with Petition IA 9/2025 Dispense with Petition IA 10/2025 Dispense with Petition IA 11/2025 Dispense with Petition IA 13/2025 Additional Affidavit IA 14/2025 Dispense with Petition IA 15/2025 IA 16/2025 Dispense with Petition IA 17/2025 Dispense with Petition IA 18/2025 Dispense with Petition IA 19/2025 Dispense with Petition IA 20/2025 Dispense with Petition IA 21/2025 Dispense with Petition IA 22/2025 Dispense with Petition IA 23/2025 Additional Affidavit	DR.M. RAJENDRA PRASAD RAO Vs PROF.V.UMA MAHESWARA RAO	N ASHWANI KUMAR V SAI KUMAR	GANGA KUMAR CHAKRAVARTULA RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
153	CC/1805/2021 IA 1/2021 Condone Delay Petition IA 1/2025 Implead Petition	D.V.V. SATHYANARAYANA RAJU Vs SRI G.K.DWIVEDI IAS	HARINATH REDDY SOMAGUTTA	VADAPALLI RAMESH A SAMIR KUMAR REDDY G RAJU	WEST GODAVARI
154	CC/4733/2023 (WP/24169/2008) IA 1/2024 Miscellaneous Petition IA 2/2025 Miscellaneous Petition	YATHAPU MANOHARAMMA Vs SRI G. SAI PRASAD	M S R CHANDRA MURTHY	P SUBASH SUSHMA YAGANTI NARASIMHA REDDY. G . L	YSR KADAPA
155	CC/856/2025 IA 1/2025 Recall Petition	DULAM VEERA ADI VINAY KUMAR Vs PRATTIPATI ANAND BHUSHANAM	K V ADITYA CHOWDARY	Y KOTESWARA RAO	KRISHNA
FOR ADMISSION					
156	CC/376/2019 (WP/8518/2001) IA 1/2020 Implead Petition IA 2/2025 Recall Petition	M RAVINDRANATH Vs ADITYA NATH DAS	V R REDDY KOVVURI	RAMA CHANDRA RAO GURRAM GP FOR HIGHER EDUCATION	SPS NELLORE
157	CC/4615/2023 (WP/39963/2015) IA 1/2025 Implead Petition	NAGAM SIVARAMI REDDY Vs SRISASHIBHUSHAN KUMAR	D KODANDARAMI REDDY	SOMA RAJU YELISETTI SUSHMA YAGANTI S SRAVANA SANDHYA	SPS NELLORE
158	CC/606/2024 (WP/27788/2016) IA 1/2025 Implead Petition	N. NARAYANA SWAMY Vs SRI S. SATYANARAYANA IAS	N ASHWANI KUMAR	NAGARAJU NAGURU	YSR KADAPA

159	CC/3948/2024 (WP/11803/2019) IA 1/2024 Condone Delay in Rep IA 2/2024 Condone Delay Petition	KUMARI MARADANI USHA RANI Vs DR NEERAJ MITTAL IAS	DASARI S V V S V PRASAD	SR NOTICE SENT RETURNED UNSERVED (MEDICAL LEAVE)	WEST GODAVARI
160	CC/4817/2024 (WP/31136/2021)	B. LOKANATHA RAO Vs K. AMRUTHA VALLI	N PREMRAJ	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
161	CC/996/2025 (WP/2712/2022)	SMT. NANDIGAM VENKATA SAI SIREESHA Vs G.ANANTHA RAMUDU IAS	SINGURU SAI KRISHNA	G RAJU	SRIKAKULAM
162	CC/1152/2025 (WP/4457/2018)	MRS. GHATTAMANENI ADI LAKSHMI Vs MR. SRINIVASU GOSAGANI	JAVVAJI SARATH CHANDRA	J DILEEP KUMAR	GUNTUR
163	CC/1352/2025 (WP/16022/2021)	CH RAJA PRABHAKARA REDDY Vs KONA SASHIDHAR	SINGAM SRINIVASA RAO	RAMALINGESWARA RAO KOCHARLA KOTA	ANANTAPUR
164	CC/1353/2025 (WP/19923/2020)	T.SIDDA REDDY Vs KONA SASHIDHAR	SINGAM SRINIVASA RAO	RAMALINGESWARA RAO KOCHARLA KOTA	YSR KADAPA
165	CC/1898/2025 (WP/261/2020)	SMT. P. PRAMEELAMMA Vs SRI KONA SASIDHAR I.A.S.	P V RAMANA	RAMA CHANDRA RAO GURRAM O UDAYA KUMAR SC For S K UNIVERSITY	ANANTAPUR
166	CC/3237/2025 (WP/29894/2024)	G RAMACHANDRA Vs SHAMSUDDIN	KRISHNA RAO M	G V L MURTHY	YSR KADAPA
167	CC/3389/2025 (WP/5890/2020)	MALLI KRISHNAIAH Vs K SANTOSH RAO	M PITCHIAIAH	RR 1 AND 2 NOTICE SENT RETURNED UNSERVED (LEFT) R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND RPAD ARE NOT YET RETURNED.	GUNTUR
168	CC/3409/2025 (WP/19850/2025)	A JAGANNADHAM Vs G. SAI PRASAD I.A.S	M PITCHIAIAH		WEST GODAVARI
169	CC/3425/2025 (WP/2761/2022)	M. VENKATA RAMANA Vs G. JAYALAKSHMI IAS	SURESH KUMAR REDDY KALAVA	G RAJU	CHITTOOR
170	CC/3454/2025 (WP/4465/2020)	CHEGUDI BABU Vs B.RAJASEKHAR I.A.S.	M PITCHIAIAH	NILESH NARANIA	GUNTUR
171	CC/3458/2025 (WP/19058/2021)	NAMMI RAMACHANDRAM Vs G SAI PRASAD IAS	M PITCHIAIAH		WEST GODAVARI
FOR HEARING					
172	CC/290/2022 (WP/10761/2019)	V SRINIVASA RAO Vs DWARAKA TIRUMALA RAO. I.P.S.	M PITCHIAIAH	M SOLOMON RAJU ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	GUNTUR